

(b) if so, the details thereof and the time by which the proposal is likely to be finalised?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir,

(b) Official level talks between India and Germany on this subject have been held in Bonn from 21-23 February, 1994 and a draft Extradition Treaty has been finalised. This will now be submitted to the respective Governments for their approval.

[English]

#### Land Acquired by NTPC

820. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of POWER be pleased to state:

(a) whether the National Thermal Power Corporation has acquired land for setting up of a gas-based power station near Kakinada,

(b) If so, the area of agricultural land acquired therefor;

(c) the time by which the construction work will begin;

(d) the outlay for the project sanctioned during 1993-94; and

(e) the reasons for delay in construction work?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V.RANGAYYA NAIDU): (a) Yes, Sir.

(b) Out of the 654.09 acres of private land acquired, 592.13 acres is agricultural land.

(c) to (e) The implementation of this project by the National Thermal Power Corporation (NTPC) was held up due to financial constraints. It has been decided to implement this project in the private sector by a joint venture company with minority equity participation by NTPC and as such no specific outlay has been provided for by NTPC in 1993-94. Construction work on this project can commence after the financial closing of the project, which is in the final stage.

[Translation]

#### Visit of Myanmar Delegation

821. SHRI RAM PRASAD SINGH:  
SHRI S.B. SIDNAL:  
SHRI BOLLA BULLI RAMAIAH:  
SHRI D. VENKATESWARA RAO:  
SHRI SULTAN SALAHUDDIN OWAIISI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a delegation headed by the Deputy Foreign Minister of Myanmar visited India during January, 1994;

(b) if so, the bilateral issues discussed between the two countries during the visit;

(c) whether any agreements have been signed with the Government of Myanmar;

(d) if so, the salient features of each of these agreements: and

(e) the follow up Action taken by the Government for their implementation?